THE MINISTER OF IRRIGATION AND POWER (DR. K. L RAO): (a) and (b). V/O Energo-Mach-Export of USSR are reported to have offered to the Government of Madhya Pradesh, machinery and equipment for the Narmada Sagar Project.

(c) Yes.

(d) Foreign assistance for any project is sought only after it is technically cleared and necessary finance for its execution provided in the Plan. The Revised Narmada Sagar Power Project Report is awaited from "he Government of Madhya Pradesh.

BLACK MONEY

84. SHRI K. SUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) what steps have been taken this year for the unearthing of black money;

(b) what is the total amount of black money unearthed so far during this year; and

(c) how much of the black money was in the form of (i) gold, jewellery and precious stones, (ii) unaccounted hundis and securities and (iii) deposits in foreign banks?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c). The information is being collected and will be laid on the Table of the House as early as possible.

EVOLUTION OF AN INCOMES POLICY

85. SHRI K. SUNDARAM: Will the Minister of FINANCE be pleased to sate whether Government have examined the report of the Steering Group on a framework for Incomes and Prices Policy; if so, what are the decisions taken by Government there on?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE,

to Questions

(SHRI MORARJI R. DESAI): The report of the Steering Group on a framework for Incomes and Prices Policy is still under consideration.

U.S. AID LOAN TO INDIA

86. SHRI K. SUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the U.S. Agency for International development has recently granted a \$132 million loan to India; and

(b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, SHRI MORARJI R. DESAI): (a) Yes, Sir. The Agreement relating to the 'Commodity Program Assistance—1967' for \$132 million (Rs. 99 crores) was signed with the United States Agency for International Development on the 10 th May, 1967.

(b) The loan will be used to finance the foreign exchange costs of imports from U.S.A. of a broad variety of commodities and equipment such as fertilizers, pesticides, machinery parts, spare parts and other commodities required to help increase both agricultural and industrial production. According to the Agreement, there is to be no repayment of the principal amount for the first ten years; the repayments will then commence and be made in dollars in approximately equal half yearly instalments over the next thirty years. Interest is payable semi-annually in dollars at the rate of 1 per cent, per annum during the first ten years and thereafter at the rate of 2£ per cent, per annum for the remaining 30 years.

REVISION OF THE FOURTH PLAN OTJTLAV

87.	SHRI	Κ.	SUNDARAM:
	SHRI	RAM	CHANDER:
	SHRI BANKA BEHARY DAS:		

Will the Minister of PLANNING, PETROLEUM AND CHEMICALS

AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Fourth Five Year Plan outlay is proposed to be revised; if so, to what extent and the reasons for the revision; and

(b) the main sectors to be affected by the revision?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes. The Plan outlay is proposed to be revised in the light of the changes that have taken place in the economic situation since the Draft Outline of the Fourth Plan was published.

(b) The matter is still undar consideration.

WORLD BANK PRESIDENT'S VISIT TO INDIA

88. SHRI RAM CHANDER: SHRI K. SUNDARAM: SHRI RAJNARAIN: SHRI M. S. OBEROI: SHRIMATI USHA BAR-THAKUR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the World Bank President, Mr. George Woods, recently visited New Delhi for discussions with the Government of India on the size of aid for the Fourth Five Year Plan; and

(b) if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI R. DESAI): (a) In his recent visit to New Delhi, Mr. George Woods did not discuss the size of aid for the Fourth Plan with the Government of India.

(b) Does not arise.

89. [*Transferred to the ith June*, 1967.]

90. [Transferred to the 5th June, 1967.]

STEPS TO CHECK POPULATION GROWTH

91. SHRIMATI TARA RAM CHANDRA SATHE: Will the Minis ter of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that Government intend to prohibit the marriage of girls below 21 years as has bekin suggested by the Central Family Planning Council for checking the rapid growth of population in the Country; and

(b) the other steps which the Central Family Planning Council has advised for checking the growth of population?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) The Central Family Planning Council at its second meeting held at Bangalore passed the following resolution:—

"The Central Family Planniig Council, considering that postponement of marriage will delay the onset of child bearing and reduce the actual reproductive period, realising that size of the family is related to the educational level of the mother and that employment of women may act as a powerful force for reducing the number; reiterates that Government may take urgent steps to improve educational and employment opportunities for women and social workers. Social Welfare agencies and the other voluntary organisations may continue to make efforts further to create public opinion for raising the age of marriage. The existing laws too may be reviewed for the purpose of raising the age of marriage.

In pursuance of the above mentioned resolution, the Government are considering the question of raising the minimum age of marriage for girls and boys.